

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

RA.No.176/2000, MA.No.1370/2000  
in  
OA No.1501 of 1996

10  
New Delhi, this 25th day of August,2000

HON'BLE MR.JUSTICE ASHOK AGARWAL, CHAIRMAN  
HON'BLE MRS. SHANTA SHAstry, MEMBER(A)

Sukh Chain Prasad Srivas ... Applicant

(By Advocate: Mr. George Paracken - not present)

versus

Union of India - M/o Environment ... Respondents

Order(oral)

By Mrs Shanta Shastry, M(A)

None is present on behalf of the applicant in the Review Application. This is a Review Application against the order passed in OA.1501/96 on 31.1.2000. We find that no new point has been raised by the review applicant. There is no error apparent nor is there any mistake brought to our notice. Also the Review Application has not been filed during the time limit of 30 days of the receipt of the order. The review applicant has also filed MA.No.1370/2000 for condonation of delay. We are not satisfied with the reasons given for condonation of delay. In the circumstances, the Review Application is rejected. No costs.

*Shanta Shastry*  
(Mrs Shanta Shastry)  
Member(A)

*Ashok Aggarwal*  
(Ashok Aggarwal)  
Chairman

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